प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

April 25, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

4 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Pallawi Resources Ltd	20, R.N. Mukherjee Road, Kolkata-700 001	05.00950	March 12, 1998	March 21, 2018
2	M/s Mendarian Enterprises Private Limited	4A, Nandalal Basu Sarani, Kolkata-700 071	B.05.04019	February 15, 2001	March 22, 2018
3	M/s Mithra Investments and Business Syndicate Private Limited	No. 4, Krishnaswamy Avenue, Luz, Mylapore, Chennai- 600 004	07.00090	March 06, 1998	April 10, 2018
4	M/s Angirasa Holdings & Business Syndicate Private Limited	Old No. 12, New No. 23, Seethamma Road, Alwarpet, Chennai-600 018	07.00128	March 07, 1998	April 10, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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